HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)
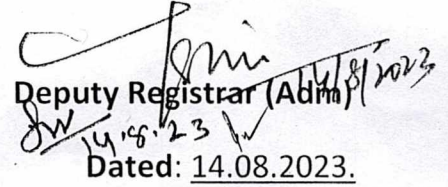*****

ORDER

No.: 902 of 2023/RG/GS   **Dated: 14.08.2023.**

In connection with the celebration of 77th Independence Day, Shri Haroon Rashid Bhat, Registrar Management, High Court of Jammu & Kashmir and Ladakh, Srinagar is hereby nominated as Liaison Officer to receive, see off and also to manage the seating arrangement of the Hon'ble Judges of the High Court of J&K and Ladakh and other Judicial officers at Bakshi Stadium, Srinagar where the main function in this regard is being held on 15.08.2023 (Tuesday).
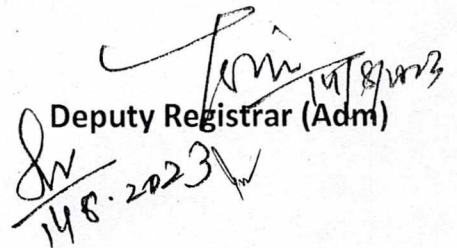
By Order

Deputy Registrar (Adm)

No.: 35293-321 of 2023/RG/GS   **Dated: 14.08.2023.**

Copy of the above forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar.
2. Secretary to Hon'ble Mr./Mrs. Justice_____.
   .....for kind information of Their Lordships.
3. Divisional Commissioner, Kashmir, for information and necessary action.
4. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
5. Registrar Judicial, High Court Wing, Srinagar.
6. Deputy Commission, Srinagar, for information and necessary action.
7. SSP (Security)/SSP, Srinagar with the request to allow the nominated liaison officer to enter the stadium where the main function is being held so that no inconvenience is caused to the Hon'ble Judges and other Judicial officers.
8. Joint Registrar (Judicial/Protocol), High Court Wing, Srinagar.
9. Registrar Administration/Recruitment, High Court Main Wing, Srinagar
10. Shri Haroon Rashid Bhat, Registrar Management, High Court.
11. Additional Registrar Administration, High Court Main Wing, Srinagar.
12. In-charge, CPC, e-Courts, High Court of J&K and Ladakh, Srinagar to upload the same on the official website of the High Court.
    ....for information and necessary action..
13. In-charge Library, High Court Wing, Jammu/Srinagar for information and keeping record of the same.
14. Order file.

Deputy Registrar (Adm)